

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2700
TO BE ANSWERED ON THE 05TH AUGUST, 2025

PROMOTION OF COCOA PRODUCTION

2700. SHRI PUTTA MAHESH KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has undertaken any study/ survey regarding cocoa farming across the country during the last five years;
- (b) if so, the details regarding the total amount of cocoa production during the last five years across the country, State and district-wise in Andhra Pradesh especially from Eluru district;
- (c) the details regarding the steps undertaken by the Government to promote cocoa production in the country, including the list of schemes/ initiatives regarding the same during the last five years; and
- (d) whether the Government has undertaken any steps to address the price fluctuations and additional concerns as raised by cocoa farmers, if so, the details thereof and if not, the reason therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Indian Council of Agricultural Research (ICAR)- Central Plantation Crops Research Institute (CPCRI) has undertaken studies across various states to promote cocoa cultivation which includes experimental evaluation of cocoa genotypes under nine centres at Tamil Nadu, Kerala, Andhra Pradesh, Odisha, Gujarat, Assam, Maharashtra and Karnataka during the last five years for its soil, climate suitability and field evaluation of cocoa clones & hybrids and multi-location trials under coconut and oil palm plantation canopies.

The state wise production details of cocoa for the last five years, including Andhra Pradesh are given at **Annexure-I**. Eluru is one of the major cocoa producing Districts in Andhra Pradesh.

(c): The Government promotes cocoa cultivation through the Mission for Integrated Development of Horticulture (MIDH), which covers all States and Union Territories (UTs) including Andhra Pradesh. The details of the assistance for promotion of Cocoa plantation under MIDH are given at **Annexure-II**. The Directorate of Cashewnut & Cocoa Development (DCCD), Kochi under the Department acts as the nodal agency and supports area expansion, productivity enhancement and technology transfer. During the last five years, 1218 hectares have been brought under cocoa cultivation by the Directorate. Additionally, 11 cocoa nurseries with a capacity of 33.55 lakh hybrid seedlings have been accredited for quality planting material production. ICAR-CPCRI has released 8 cocoa varieties with improved yields and developed scientific cultivation methods such as canopy management, high-density planting, hedge systems and multispecies cropping.

(d): Cocoa being a commercial crop, its prices are market-driven and influenced by international and domestic factors. The Government of Andhra Pradesh during 2024-25 has sanctioned ₹14.88 crore for procurement of unsold cocoa beans at a support price of ₹50/kilogram (kg). A total of 2358.92 Metric Tonnes (MTs) of cocoa beans were procured from 3776 farmers through various agencies.

Annexure-I**The state wise production details of cocoa for the last five years in India**

Production in '000 MT						
Sl. No.	STATE/UT's	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	10.40	10.90	11.45	12.14	12.38
2	Karnataka	3.50	3.70	3.91	4.06	4.14
3	Kerala	9.20	9.60	10.13	10.54	10.75
4	Tamil Nadu	2.70	2.80	2.94	3.06	3.12
All India		25.80	27.00	28.43	29.80	30.39

Annexure-II

Details of the assistance for promotion of Cocoa plantation under MIDH

Component	Cost Norms	Pattern of Assistance
Area Expansion of Cashew and Cocoa	Rs 75,000 /ha.	Assistance @40% in general areas for an area upto 2 ha. on pro-rata basis for meeting the expenditure on planting material and other input cost of in 2 instalments of 60:40 subject to survival rate of 80% in 2 nd year.
(a) Without drip Irrigation		
(i) Regular Spacing (drip should be in converged with other schemes)		In the case of NE & Himalayan States, Scheduled areas, vibrant villages, Andaman & Nicobar and Lakshadweep Islands, assistance will be @ 50% for an area upto 2 ha. on pro rata basis.
(b) With Intercropping	Rs 50,000 /ha.	
